

[17 April, 2001]

RAJYA SABHA

Settlement of river water sharing dispute between Punjab and Haryana

3476. SARDAR GURCHARAN SINGH TOHRA:

SHRI SUKHDEV SINGH LIBRA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Prime Minister during his recent visit of Punjab has advised State Governments of Punjab and Haryana to sort out dispute over sharing of river water;

(b) if so, the details thereof; and

(c) the steps taken by Government, if any, in this regard?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI): (a) and (b) Dedicating the Ranjit Sagar Dam in Punjab to the nation on 4th March 2001, the Prime Minister, while emphasizing the need of timely implementation of water related projects, had mentioned that the States of Himachal Pradesh, Punjab and Haryana have no dearth of water and if their Chief Ministers could discuss and come to an agreement on the issues, Centre would extend all help in this regard.

(c) The Central Government has been making efforts to convene a meeting of the Chief Ministers of Punjab, Haryana and Rajasthan to discuss the water related issues among these States, in an endeavour to arrive at an amicable settlement.

Amalgamation of industrial waste with ground water resulting in unfit for drinking

† 3477. SHRI P.K. MAHESHWARI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that chromium, iron, copper and zinc by leaking from industrial units in different States in the country have

† Original notice of the question was received in Hindi.